

MR. DEPUTY SPEAKER . The question is :

"That leave be granted to introduce a Bill to provide for the withdrawal of certain sums from and out of the Consolidated Fund of the State of Orissa for the services of a part of the financial year, 1971-72."

The motion was adopted

SHRI VIDYA CHARAN SHUKLA . I introduce* the Bill.

I beg to move† :

"That the Bill to provide to the withdrawal of certain sums from and out of the Consolidated Fund of the State of Orissa for the services of a part of the financial year, 1971-72, be taken into consideration."

MR. DEPUTY SPEAKER . The question is :

"That the Bill to provide for the withdrawal of certain sums from and out of the Consolidated Fund of the State of Orissa for the services of a part of the financial year, 1971-72, be taken into Consideration "

The motion was adopted

MR. DEPUTY SPEAKER : The question is :

"That clauses 2,3, clauses 1, The Schedule, the Enacting Formula and the Title stand part of the Bill "

The motion was adopted

Clauses 2, 3, the Schedule, clause 1, the Enacting Formula and the Title were added to the Bill

SHRI VIDYA CHARAN SHUKLA . I beg to move :

"That the Bill be passed."

MR. DEPUTY SPEAKER : The question is :

"That the Bill be passed."

The motion was adopted.

16 05 hrs.

ORISSA APPROPRIATION BILL,** 1971

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI VIDYA CHARAN SHUKLA) I beg to move for leave to introduce a Bill to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of the State of Orissa for the services of the financial year 1970-71.

MR. DEPUTY SPEAKER : The question is :

"That leave be granted to introduce a Bill to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of the State of Orissa for the services of the financial year 1970-71."

The motion was adopted

SHRI VIDYA CHARAN SHUKLA : I introduce† the Bill.

I beg to move‡ :

"That the Bill to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of the State of Orissa for the services of the financial year 1970-71, be taken into Consideration "

MR. DEPUTY SPEAKER : The question is .

"That the Bill to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of the State of Orissa for the services of the financial year 1970-71, be taken into Consideration."

The motion was adopted

*Introduced with the recommendation of the President

†Moved with the recommendation of the President.

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‡ Introduced moved with the recommendation of the President.

MR. DEPUTY SPEAKER The question is :

"That clauses 2, 3, the Schedule, clause 1, the Enacting Formula and the Title stand part of the Bill "

The motion was adopted

Clauses 2 3, the schedule, clause 1, the Enacting Formula and the Title were added to the Bill

SHRI VIDYA CHARAN SHUKLA I move

"That the Bill be passed

MR DEPUTY SPEAKER The question is

' That the Bill be passed

The motion was adopted

16 08 hrs

RI BALLOT PAPERS

श्री हुकम चन्द कछवाय (मुंगेना) . उपाध्यक्ष महोदय, मैंने एक पत्र अध्यक्ष महोदय को दिया था । उसमें मैंने यह कहा था कि 29 तारीख को शाम के चार बजे तक मेरे पत्र का उत्तर अगर नहीं आया तो मैंने जो उस पत्र में उल्लेख किया था, उस निश्चय पर मैं अटल रहूंगा । मैंने माग की थी कि जो देश में बहुत बड़ी चर्चा चल रही है कि मत पत्रों में काफी गड़बड़ी की गई है, उसकी जांच की व्यवस्था होनी चाहिए । बहुत बड़ी संख्या में मत पत्र मिहोर की पेपर मिल को भेजे जा रहे हैं । उस पत्र के अन्दर मैंने कुछ तथ्यों को अध्यक्ष महोदय को लिखकर भेजा था । मुझे इस प्रकार के सकेत मिले हैं कि चंडीगढ़ में जो बीज 13 और 21 तारीख को रवाना हुए थे उनको रास्ते में नष्ट किया जा रहा है । मैं कल सिहोर गया था । वहाँ चार तारीख को 58 बण्डल जिनमें मतपत्र थे पड़े हुए थे । बहुत बड़ी संख्या में बैलट पेपर वहाँ

पड़े हुए थे । उन्हें नष्ट किया जा रहा है । मैंने माग की थी कि उस सम्बन्ध में एक कमेटी बनाई जाए और उस कमेटी के अन्दर सभी पार्टियों के लोग हों, उनके प्रतिनिधि हों...

MR DEPUTY SPEAKER You have written to the Speaker and the Speaker has replied to you on March 26 I think you are in possession of that reply in which he has stated very clearly that it is not permissible for any one to resort to Dharna or hunger strike or any demonstration in the precincts of the Parliament House or the Parliament House Estate I would request you, as a senior member and an hon Member who wants to uphold the dignity of this House, to kindly co operate with the Speaker by not resorting to such things

श्री हुकम चन्द कछवाय : उपाध्यक्ष महोदय, मुझे इस बारे में आश्वासन दिया जाए । आज देश में एक सन्देश का वातावरण बना हुआ है । उसको दूर करने के लिए एक पार्लियामेन्टरी कमेटी बने और वह इस सारे मामले की छानबीन करे । उस कमेटी में सभी दलों के सदस्य हों । मैंने बताया है कि गियोर में मतपत्रों के 58 बण्डल पड़े हुए हैं, जिनको जलाया जाएगा । मतपत्रों की दो बोगी रास्ते में हैं । उनको भी नष्ट किया जा रहा है । इन बातों की जांच करने के लिए एक पार्लियामेन्ट की कमेटी बनाई जाए । ..(व्यवधान)... मेरा आरोप है कि यह झुंड जीत कर आया है, यह ऊँचे दर्जे की वेईमानी करके जीत कर आया है । इसलिए इस बारे में एक जांच कमेटी बिठाई जाए ।

MR DEPUTY SPEAKER I would only make this request to Mr Kachwai ji You have made concrete and perhaps constructive suggestions I am happy that you are desisting from what you intended to do Kindly meet the Speaker and discuss this matter calmly with him in his Chamber. I am sure he will be receptive to you

श्री हुकम चन्द कछवाय तो मैं बैठता हूँ ।